115

- (b) what was the earlier price of each and what price was recommended by the Committee;
- (c) what were the specific directions of the High Court and the Supreme Court to review in each case;
- (d) what was the date applicable for which Committee recommended for price revision and from which date e|aoh price was applicable;
- (e) whether it is a fact that BICP also made recommendations in respect of price revision of these drugs and formulations:
- (f) if so, when was the last recommendation made and what price was recommended for each;
- (g) whether it is a fact that his Ministry have found a number of anomalies in the working of price revision of these drugs and formulations; and
- (h) if so, what are the details thereof and what steps have been taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAIMAN BEHERA): (a) to (h) information to the extent available would be collected and laid on the Table of the Rajya Sabha.

Price Control on Drugs

- 74. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:
- (a) whether it is a fact that Cefazidime, Cephataxime Sodium, Cephazolidine Sodium, Dextrochlorpheniramine Maleate and Ceftriazone Sodium are exempted from price control;
- (b) whether it is a fact that none of. these drugs are produced in the country;
- (c) whether it is also a fact that these | drugs have monopoly imports;

- (d) what are the names of- the. two eading brands based on each drug alongwith the names of the manufacturers-
 - (e), what is the price at which each is sold;
- (f) whether it is a fact that Glaxo and Hoeohst have been allowed to import the formulations, or have been permitted to formulate without undertaking basic production^
- (g) whether it is a fact that price decontrol of imported formulations or imported drugs under monopoly i_s not in accordance with the objectives announced; and
- (tt) if so, what steps have been taken to include these drugs have under price control?
- THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) Yes Sir.
- (c) Details of imports of individual drugs are not being monitored by this Department.
- (d) and (e) The requisite information to the extent available with the Government is given in the annexed Statement. [See Appendix CL1V Annexure No. 5].
- (f) While M|s. Glaxo have been granted a letter of intent for the manufacture of Ceftazidine Injection, M|s. Hoechst have been granted on industrial licence for the manufacture of Cefotaxime Sodium Injection without the condition to manufacture the basic drug because they fulfilled the ratio parameters.
- (g) and (h) The Standing Committee which has been constituted in this departmebt will examine such issues also.
- Price control on drugs of Mis. Hoechst, Glaxo, German remedies and Infra ~
- 75. SHRI BEKAL UTSAHI. Will the Minister of PETROLEUM AND CHEMICALS be pleased t₀ state:
 - (a) what are the names of drugs of

Hoechst, Glaxo, German Remedies and Infar which have been excluded from price control in spite of the fact that they do not fully any of the five exclusion criteria;

- (b) whether it is a fact that his Minis try received a number of representations for inclusion of these drugs under price control;
- (c) if so, when were the representations received and what are the names of the drugs;
- (d) what are the reasons given in these representations in suport of inclu sion of each drug; and
 - (e) what action has beep taken and

by when these drugs would be included under price control?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) The names of price controlled drugs of M/s. Hoechst, Glaxo German Remedies and Infar are given in the enclosed Statement. (See below).

(b) to (e) A number of representations have been received by the Government to include certain bulk drugs under Scheduled Categories. In order to deal with all such representations including other matters connected with the Drugs (Prices Control) Order, 1987, Government has constituted Standing Committee.

Statement

M/s. German Remedies

- 1. Sulphamoxole
- 2. Theophylline (Hydroxy Ethyl Ester)
- 3. Tri-methoprim
- 4. Xanthinol

M/s. Glindia

- 1. Betamethasone
- 2. Ibuprofen
- 3. Ranitidine
- 4. Vitamin 'A'

MJs. Hoechst (India) Ltd.

- 1. Baralgan Ketone
- 2. Frusemide
- 3. Pheniramine
- 4. Pyrrolidine Methyl Tetracycline

Mis. Infar

No price controlled drug being manufactured.